

Z

Crl.A.No. 459 OF 2002
ITEM No.101(PH)

Court No.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.459 OF 2002

MOIJULLAH @ PUTTAN

Appellant (s)

VERSUS

STATE OF RAJASTHAN
(with office report)

Respondent (s)

With

Crl. A.Nos.460/2002, 461-462/2002, 463-469/2002 and W.P.(Crl.)No.19/03
(with appln. (s) for exemption from filing OT and office report)

Date : 22/07/2003 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr. Sushil Kumar Jain. Adv.
Ms. Anjali Doshi, Adv.

Ms. Ruchi Kohli, Adv.

Mr. A.P. Jain, Adv.

Mr.H. Thanvi, Adv.

Mr. Rashem, Adv.

For petitioner in W.P.Mr. Vibhakar Mishra,Adv.
(Crl.) 19/03Mr. Pankaj Kumar Singh, Adv.

For Respondent (s)Mr. P.S. Mishra, Sr.Adv.

Mr. Tathagat H. Vardhan, Adv.

Mr. Ranji Thomas, Adv.

Mrs. Bharati Upadhyaya, Adv.

Mr. Vishnu Sharma, Adv.

Mr. Amitesh C. Mishra, Adv.

Mr. V.N. Raghupati, Adv.

Mr. Ashok K. Mahajan, Adv.

in Crl.A463-469/02 & Mr. J.S. Sodhi, Adv.

For appellant in Crl.Mr. K.L.Janjani, Adv.

A.No.461-462/02Mr. Pankaj Kumar Singh, Adv.

In Crl.A463-469/02Mr. N.C. Kocher, Sr. Adv.

Mr. Prashant Kumar,Adv.

Mr. Joseph Pookkatt, Adv.

In Crl.A.460/02Mr. Vipul Maheshwari, Adv.

Mr. P.K. Chakravarty, Adv.

Mr. D. Stephen K. Yanthan, Adv.

.....2/-

: 2 :

Ms. Sandhya Goswami, Adv.

Mr. Praveen Swarup, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Sushil Kumar Jain, learned senior counsel appearing for the appellants in Crl. Appeal Nos. 459 & 460 of 2002 started his arguments at 11.00 a.m. and concluded at 3.10 p.m. Thereafter, Mr. J.S. Sodhi, learned counsel, appearing for the appellants in Crl.A. Nos.461-462 of 2002 started his arguments and was on his legs till the rising of the Court. The matter remained part-heard.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER